

**HIGH COURT OF MANIPUR
AT IMPHAL**

CORRIGENDUM

Imphal, 13th June, 2025

No. HCM/1/96-BENCH/ : In partial modification of this Registry's notification No. HCM/1/96-BENCH/11960-79 dated 11th June, 2025 with respect to co-opting of officers of the State Government as member of the "**Committee for Service Conditions of the District Judiciary**" in the High Court of Manipur, it is hereby notified as under:

"The **Commissioner (Finance), Government of Manipur** appearing at Sl. No. 3 shall be replaced by the **Additional Chief Secretary (Finance), Government of Manipur**".

By order etc.,

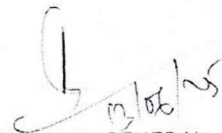
Sd/-

OJESH MUTUM
REGISTRAR GENERAL
HIGH COURT OF MANIPUR
Imphal, the 13th June, 2025

Endt. No. HCM/1/96-BENCH/12131-50

Copy to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
2. P.S. to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
3. P.S. to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
4. Advocate General, Manipur.
5. Staff Officer to Chief Secretary, Government of Manipur.
6. Additional Chief Secretary (Finance), Government of Manipur.
7. Principal Accountant General (A&E), Manipur.
8. Commissioner (DP), Government of Manipur.
9. Commissioner (Health & Family welfare), Government of Manipur.
10. Commissioner (Law), Government of Manipur.
11. All the District & Sessions Judges, Manipur/ Judges, Family Courts/Judges, ND&PS, Manipur/ Member Secretary, MASLSA/ Presiding Officer, MACT/Revenue/Cooperative Tribunal/ Addl. District & Sessions Judges (FTCs).
12. All the Registrars, High Court of Manipur.
13. Nodal Officer, Committee for Service Conditions of District Judiciary.
14. All the Joint Registrars, High Court of Manipur.
15. All the Chief Judicial Magistrates/Civil Judges (Sr. Divn.).
16. All JMFCs/Civil Judges (Jr. Divn.).
17. All the Deputy Registrars, High Court of Manipur.
18. System Analyst, High Court of Manipur.
- for uploading on the website.
19. Superintendent (Estt - II), High Court of Manipur.
20. Concerned File.


REGISTRAR GENERAL
HIGH COURT OF MANIPUR